

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:529  
ANSWERED ON:13.08.2012  
RE EMPLOYMENT TO EX SERVICEMEN  
Thakur Shri Anurag Singh

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether Ex-servicemen are not getting employment/job in prescribed, percentage in Central Government and various State Governments and if so, the details thereof;
- (b) whether there is any model system to ensure the same and if so, the reasons therefor;
- (c) whether the Union Government has adopted any model system to ensure that Ex-servicemen should get employment in prescribed percentage;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether the Union Government has studied the Himachal Pradesh model in this regard and proposes to adopt it; and
- (f) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI M.M. PALLAM RAJU)

(a) to (d): Central Government provides 10% reservation for Ex-servicemen in civil jobs in Group 'C' posts and 20% in Group 'D' posts. Most State Governments provide reservation for Ex-servicemen which varies from State to State as it is based on the total population of Ex-servicemen domiciled in the State and the rehabilitation policy of the concerned State. It is the responsibility of the concerned Government to implement the reservation policy. Since applying for Government jobs by Ex-servicemen is voluntary, data in this regard is not maintained.

(e) It is proposed to study the Himachal Pradesh model.

(f) Does not arise in view of (e) above.